

POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI SAST REGULATIONS") FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

JMG CORPORATION LIMITED

Corporate Identification Number (CIN): L55101DL1989PLC362504

Registered Office: 574, 2nd Floor, Main Road Chirag Delhi, South Delhi, New Delhi, India, 110017

Contact No.: 8433936110 | Email: info@jmg-corp.in | Website: www.jmg-corp.in.

Open Offer for acquisition of upto 60,21,053 (Sixty Lakh Twenty One Thousand Fifty Three) fully paid-up equity shares of face value of ₹2.50/- each ("Equity Shares") representing 26% of the total voting share capital of JMG Corporation Limited ("JMG" / the "Target Company") on a fully diluted basis, from the eligible equity shareholders of the Target Company by Mr. Neerav Bairagi ("Acquirer") pursuant to and in compliance with SEBI SAST Regulations.

This Post Offer Advertisement ("POA") is being issued by Srujan Alpha Capital Advisors LLP ("Manager to the Open Offer") on behalf of the Acquirer, in connection with the Offer made by the Acquirer, in compliance with Regulation 18(12) of the SEBI SAST Regulations. This POA is to be read in conjunction with the Public Announcement ("PA") dated December 04, 2025, Detailed Public Statement ("DPS") dated December 10, 2025 in connection to the Offer as published in the Financial Express (English Daily) all editions, Jansatta (Hindi Daily) (Delhi Edition—Registered Office of Company) all editions, Prathakal (Marathi Daily) Mumbai edition on December 11, 2025, Letter of Offer ("LOF") dated February 05, 2026, Offer Opening Public Announcement cum Corrigendum to the Detailed Public Statement ("Pre-Offer Advertisement cum Corrigendum") dated February 14, 2026 in the same newspapers in which the DPS was published.

Sr. No.	Particulars	Details			
1.	Name of the Target Company	JMG Corporation Limited			
2.	Name of the Acquirer	Mr. Neerav Bairagi ("Acquirer")			
3.	Name of the Manager to the Offer	Srujan Alpha Capital Advisors LLP			
4.	Name of Registrar to the Offer	Bigshare Services Private Limited			
5.	Offer Details: a) Date of Opening of the Offer b) Date of Closing of the Offer	Tuesday, February 17, 2026 Wednesday, March 04, 2026			
6.	Date of Payment of Consideration:	Wednesday, March 18, 2026			
7.	Details of the Acquisition by the Acquirer				
	Particulars	Proposed in the LOF (assuming full acceptance)		Actuals	
7.1	Offer Price	₹ 5.30/- per equity share		₹ 5.30/- per equity share	
7.2	Aggregate number of Shares tendered	60,21,053 equity shares		37,10,644 equity shares	
7.3	Aggregate number of Shares accepted	60,21,053 equity shares		37,10,644 equity shares	
7.4	Size of the Offer (Number of shares multiplied by Offer Price per share)	₹ 3,56,17,390.20/-		₹ 1,96,66,413.20/-	
7.5	Shareholding of the Acquirer before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	NIL 0.00%		NIL 0.00%	
7.6	Shares Acquired by way of SPA • Number • % of total voting share capital	84,80,331 36.62%		84,80,331 36.62%	
7.7	Shares Acquired by way of Open Offer • Number • % of total voting share capital	60,21,053 26.00%		37,10,644 16.02%	
7.8	Shares acquired after Detailed Public Statement • Number of Shares acquired • Price of the shares acquired • % of total voting share capital acquired	Nil Not Applicable Not Applicable		Nil Not Applicable Not Applicable	
7.9	Post offer Shareholding of Acquirer • Number • % of total voting share capital	1,45,01,384 62.62%		1,21,90,975 52.64%	
7.10	Pre and Post Offer Shareholding of Public Shareholders • Number • % of total voting share capital	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
		1,46,77,564 63.38%	86,56,511 37.38%	1,46,77,564 63.38%	1,09,66,920 47.36%

8. The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the fulfilment of their obligations as laid down in the SEBI SAST Regulations.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI at www.sebi.gov.in., BSE at www.bseindia.com and Manager to the Open Offer i.e., www.srujanalpha.com and the registered office of the Target Company.

Capitalized terms used in this advertisement, but not defined, shall have same meaning assigned to them in PA, DPS and LOF.

Issued by the Manager to the offer on behalf of the Acquirer:



SRUJAN ALPHA
CAPITAL ADVISORS

MANAGER TO THE OPEN OFFER

SRUJAN ALPHA CAPITAL ADVISORS LLP

Registered Address: 112A, 1st floor, Arun Bazar, S.V. Road, Beside Bank of India, Malad (West), Mumbai - 400 064

Corporate Office Address: 824 & 825, Corporate Avenue, Sonawala Road, opposite Atlanta Centre, Sonawala Industry Estate, Goregaon, Mumbai- 400064

Tel No.: +91 022-46030709, Email: jmgopenoffer@srujanalpha.com,

Website: www.srujanalpha.com

SEBI Registration No: INM000012829

Validity of Registration: Permanent

Contact Person: Mr. Jinesh Doshi

For and on behalf of the Acquirer

Sd/-

Mr. Neerav Bairagi (The Acquirer)

Place: Mumbai

Date: March 26, 2026

Residential Address: 199, Dronpuri, Ajmer Road,

Girdharipura, Vaishali Nagar, Jaipur, Rajasthan - 302021